

Nagarjunasagar Project

*1373. **Shri C. R. Chowdary:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Block Survey (level recording) in the Ayacut-area of the Nagarjunasagar Project has been completed;

(b) if not, by what time it is expected to be completed; and

(c) whether land acquisition and allied matters have been taken up?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a). No, Sir. The Block survey (level recording) is, in progress.

(b) The work on the right side canal is expected to be completed by June, 1957, while the work in the left Bank Canal is programmed to be completed in 1959-60.

(c) Yes, Sir.

Food and Agriculture [Organisation]

*1374. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India expect any assistance from the Food and Agriculture Organisation in order to achieve agricultural targets during the Second Five Year Plan; and

(b) if so, to what extent and in what form?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) F. A. O. extends technical assistance for development project only. It is not specifically directed towards agricultural targets as such, during the 2nd Five Year Plan; but this assistance ultimately does assist in that direction.

(b) Assistance from F. A. O. is available in the following forms:—

- (i) Advice and assistance through the assignment of experts;
- (ii) training through Training Centres, Fellowships and in service training given by Experts;
- (iii) equipment for the use of experts as the "tools of their trade"; and
- (iv) dissemination of scientific and research knowledge.

Passenger Amenities

*1375. **Shri M. Islamuddin:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 205 on the 10th March,

1955 regarding foot-board travelling in the Katihar Section and state:

(a) whether sufficient rolling Stock has been provided on that Section in order to avoid travelling on foot-board for want of accommodation in the train specially during the *Mela* Season; and

(b) whether Government are aware of the foot-board and roof-travelling in that Section at the recent Garbenali *Mela*?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Rolling Stock is allotted for use in the Katihar area consistent with the over-all requirements of other sections of the North Eastern Railway.

During the *melas* the maximum additional stock, as could be found from available resources was also provided in this area.

Efforts will be made to meet the additional requirements of the area, as and when new stock becomes available.

(b) No passengers are reported to have travelled on roofs of train during Garbenali-*Mela*, but some cases of foot-board travelling were reported.

Delhi Road Transport Authority

*1376. **Shri Nambiar :** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the Delhi State Government as instructed by the Government of India have referred some Industrial disputes relating to workers of Delhi Road Transport Authority to Additional Industrial Tribunal, Delhi;

(b) whether it is also a fact that the Secretary to the Government of India, Ministry of Transport has agreed to the request of the representatives of the Delhi Transport Service Workers' Union on the 3rd September 1956, to appoint as arbitrator in connection with some disputes; and

(c) if so, whether any arbitrator has since been appointed?

The Deputy Minister of Railways and Transport (Shri Alagesan) :

(a) Yes.

(b) Yes.

(c) No.